## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/718/ (IB)/2017

NAME OF THE PETITIONER(S)

: GSN TECHNOLOGIES

NAME OF THE RESPONDENT(S)

: RAAJ INTERNET INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Monica Chopra
T.K. Bhaskar

Counsel for Respondet

## **ORDER**

Counsels representing both the parties are present and prayed for time to make submissions on the outcome of the settlement talks between the parties. Time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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